

Annexure – 4

Name of the corporate debtor: Mid-City Superstructures Private Limited;

Date of commencement of CIRP: 19-04-2024 (order downloaded on 20-04-2024); List of Creditors: 13-11-2024

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl.No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Assets Care & Reconstruction Enterprise Limited (acting in its capacity as trustee of India Real Estates 2021 Trust)	U65993DL2002PLC115769	04-05-2024	7,60,86,14,854	7,60,69,20,603	Unsecured	7,60,69,20,603	No	95.38	-	-	16,94,251	-	Claim Not Admitted:Revised Claim Calculation sheet is referred
2	Axis Finance Limited	UP65921MH1995PLC212675	13-05-2024	96,15,77,845	36,88,02,885	Unsecured	36,88,02,885	No	4.62	-	-	-	59,27,74,960	1. For additional 0.50% increased no confirmation was obtained. 2. Penal interest rate= interest +default interest rate instead of only default interest rate. 3. Confirmation for End use Certificate for Rs. 95,00,000/- disbursed on 12.01.2018 from Borrowers is not available.
2	-	-		8,57,01,92,699	7,97,57,23,488	-	7,97,57,23,488	-	100	-	-	16,94,251	59,27,74,960	-